

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 4098  
(To be answered on the 19<sup>th</sup> December 2024)**

**USAGE OF AIR FORCE STATIONS FOR DOMESTIC FLIGHTS**

**4098. KUMARI SEIJA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the number of Air Force stations being used for domestic flights in the country;
- (b) whether it is true that the Government proposes to use Sirsa and Ambala air force centers for domestic flights and if so, the details thereof along with the timeline fixed in this regard; and
- (c) whether it is true that the Government has provided licence to Hisar Airport to operate air travel and if so, the details thereof along with the number of flights to be started from the said airport?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) The total number of operational Civil Enclaves at IAF airports is 28.**

**(b) The Sirsa airport in Haryana is owned by Indian Air Force (IAF) and available in the tentative list of unserved airports in the Regional Connectivity Scheme- Ude Desh ka Aam Nagrik (RCS-UDAN) document. None of the airline bidders have submitted proposals to operate RCS flights from Sirsa till the completion of five rounds of bidding.**

**Ambala airport in Haryana is owned by the IAF. During the 3rd round of bidding under RCS (UDAN), Ambala airport was identified for the development and operation of RCS flights. The Civil Enclave has been developed and the security clearances and documentation are currently being processed by the State Government. Commencement of flights is subject to readiness of the airport.**

**(c) Aerodrome License has not yet been issued to Hisar Airport due to pending regulatory requirements.**

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